

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/20/723/2016

Dated: 09/07/2019

Between

K. Sreekar Babu,
S/o. K. Bhaskar Rao,
Aged 40 years, Occ: Pharmacist,
O/o the Medical Officer,
Beedi Workers Welfare Fund Dispensary,
Labour Welfare Organization,
D.No.1/1177/1, Imam Nagar,
Desaipeta Panchayat, Vetapalem,
Prakasam District ó 523 187.

... Applicant

AND

1. Union of India rep. by
The Director General (LW),
Ministry of Labour, Govt. of India,
Jaisalmer House, Man Singh Road,
New Delhi ó 11.
2. The Welfare Commissioner,
Labour Welfare Organization,
Govt. of India, Ministry of Labour &
Employment, Kendriya Sadan,
Sultan Bazar, Hyderabad ó 500 095.
3. The Administration-cum-Accounts Officer,
Ministry of Labour,
Labour Welfare Organization,
Kendriya Sadan, Sultan Bazar,
Hyderabad ó 500 095.
4. The Welfare Commissioner,
Labour Welfare Organization,
Govt. of India,
Ministry of Labour & Employment,
8/2, St. Thomas Road, High Ground,
Palayamkottai,
Tirunelveli ó 627 002, Tamilnadu State.

... Respondents

Counsel for the Applicant : Mr. KRKV Prasad
Counsel for the Respondents : Mr. T. Hanumantha Reddy,
Sr. PC to CG

CORAM :

Hon'ble Dr. Bhagwan Sahai, Member (Admn.)

Hon'ble Mr. R.N. Singh, Member (Judl.)

ORAL ORDER

[Per: R.N. Singh, Member (Judl.)]

At the outset, learned counsel for the applicant seeks permission to withdraw the present O.A. He submits that he has placed on record the written instructions dated 21.06.2019, received by him in this regard from the applicant.

2. In view of the above, the O.A. stands dismissed as withdrawn. There shall be no order as to costs.

(R.N. SINGH)
MEMBER (JUDL.)

(DR. BHAGWAN SAHAI)
MEMBER (ADMN.)

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